



By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/5223/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the 10th September, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(D) 5462, dtd. 05.09.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 06.09.2019 along with station leave permission w.e.f. the evening of 05.09.2019 till the morning of 07.09.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/5224/A, dated 10.9.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)